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Title: Need to give Income Tax exemption under section 10(29A) of Income Tax Act, 1960 to Maharashtra Maritime Board.

SHRI SURESH PRABHAKAR PRABHU (RAJAPUR): The Gauge conversion work of Quilon-Viruthanagar Metre gauge Railway line connecting Kerala and Tamil Nadu was taken up in the year 1998. The work in Tamil Nadu area is almost complete while in Kerala it is still incomplete. In Kerala even 50% of the work has not been completed so far. This has caused much difficulties to the public and also caused heavy loss to the Indian Railways. The NH 208 near Kottarakara Railway Station was closed one year back for the reconstruction of the ROB. When closing the NH one year back the railway Authorities assured the public that it would be re-opened after completion of R.O.B. within six months. Now it is nearing two years but the work has not yet been completed. No work has been done since last 2-3 months in Kerala area. It is understood from the media that all the contracts of the work have been terminated and a fresh single tender is invited for the entire work spreading from Quilon to Punalur. This will lead to further delay in completing the work. So it is submitted that the Government may strictly instruct the Railway authorities to complete the work within the time frame fixed by the government.